

HIGH COURT OF TRIPURA
AGARTALA

No. F.33(2)-HC/2021/5348

Dated, Agartala, the 19th March, 2021

NOTIFICATION

The 7th Annual Judicial Conclave, 2021 is scheduled to be held on 20th & 21st March, 2021 in the Auditorium of the High Court premises. Live Streaming of the event of the Judicial Conclave will be available in the official YouTube Channel of the High Court namely, '*High Court of Tripura- Official*' from 9:45 AM onwards till the conclusion of all the sessions for both the days. This arrangement is made available to facilitate the Advocates, Law Students, Judicial Fraternity of the State of Tripura and public at large for witnessing the same.

Separate arrangements have also been made in the Court Hall No.5 (vacant) for the Advocates to watch the live streaming of the Annual Judicial Conclave through Projector-Screen.

By Order,

Sd/-

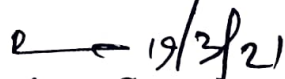
(D.M. Jamatia)
Registrar General

No. F.33(2)-HC/2021/5349-417

Dated, Agartala, the 19th March, 2021

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship;
5. The Registrar Generals of all the High Courts in India for kind information please;
6. The Advocate General, Tripura, Agartala for kind information please;
7. **The Secretary, High Court Bar Association, Agartala for kind information please. He is requested to circulate the Notification to all the Members of High Court Bar Association for their information.**

8. **The Secretary, Tripura Bar Association, Agartala for kind information please. He is requested to circulate the Notification to all the Members of Tripura Bar Association for their information.**
9. The Chairman, Bar Council of Tripura, Agartala for kind information please;
10. The Assistant Solicitor General of India, Government of India, Agartala for kind information please;
11. The Public Prosecutor, High Court of Tripura, Agartala for kind information please;
12. The Government Advocate, High Court of Tripura, Agartala for kind information please;
13. The LR & Secretary, Law, Government of Tripura, Agartala for kind information please;
14. **The District & Sessions Judge, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura for information and necessary action. They are requested to circulate the Notification to all the staff members of their respective Judgeships as well as the Members of the respective Bar Associations of their Districts for information.**
15. **The Judge, Family Court, West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur / Dhalai Judicial District, Ambassa / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura for information and necessary action. They are requested to circulate the Notification to all the staff members of their respective Establishments.**
16. The Registrar (Vigilance), High Court of Tripura, Agartala for kind information please;
17. The Registrar (Judicial), High Court of Tripura, Agartala for kind information please;
18. The Registrar (Admn. P & M), High Court of Tripura for kind information please;
19. The Joint Registrar, High Court of Tripura, Agartala for kind information please;
20. The Deputy Registrar (Judicial) -cum- CPC, High Court of Tripura. He is requested to organize the live streaming of the program in the Official Youtube Channel of the High Court on the dates and time as per program schedule.
21. The Deputy Registrar(s), High Court of Tripura, Agartala for kind information please;
22. The Chief Librarian, High Court of Tripura, Agartala for kind information please;
23. The Assistant Registrar(s), High Court of Tripura, Agartala for kind information please;
24. The System Analyst, High Court of Tripura, Agartala. **He is directed to upload this Notification in the official website of the High Court of Tripura;**
25. All the Superintendents, High Court of Tripura, Agartala;
26. The Sr. Grade Translator -cum- I/C Paper Book Section, High Court of Tripura, Agartala;
27. The Court Master(s), High Court of Tripura, Agartala;
28. The Bench Clerk(s), High Court of Tripura, Agartala;
29. Notice Board of the Court House and
30. Concerned File.


Registrar General